

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 120
CP/55/PB/2019

IN THE MATTER OF:

Three C Universal Developers Pvt. Ltd. ... Applicant/Petitioner

Versus

Challengerz Web Solutions Pvt. Ltd. And Ors. ... Respondent

Under Section: 241-242

Order delivered on 11.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Adv. Prachi Johri, Adv. Abhipsa Sahu for R-1, R-2 & R-4

For the RP : Adv. Meghna Rao, Adv. Aadhar Nautiyal, Adv. Muskan Jain

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

List on 12.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)